

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 686/2024 IA 852/2024 In C.P. (IB)/1620(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - IA 686/2024- Mr Amit C Poddar
Liquidator of Seam Industries Limited
IA 852/2024 Mr Amit C Poddar
Liquidator of Seam Industries Limited
IN THE MATTER OF
Associated Road Carriers Ltd.
V/s
Seam Industries Ltd

**Section: Application under any other provisions- IBC Sec 60(5) U/s 9
of (IBC)**

ORDER

IA.No.852/2024: - Adv. Malvika Sachin appeared for the Liquidator. The present application is filed by the Liquidator for placing on record the 5th Progress Report dated 15.01.2024 for the period from 01.10.2023 to 31.12.2023. The said Progress Report is taken on record. No order is called for. With the aforesaid observation, **IA.No.852/2024 is allowed and disposed of.**

IA.No.686/2024: - List this matter on **16.05.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)